Income Tax Department
Government of India

Central Board of Direct Taxes, e-Filing Project

AY 2022-23 - ITR 2 - Schema Change Document

Version 1.1
01st January 2023

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Document Revision List

Document Name: 'ITR 2 Schema Changes for AY 2022-23'

Version Number: 1.1

Revision Details

Version No.	Revision Date	Revision Description	Page Number
1.1	01 Jan, 2023	Refer Section 2.1	5
1.0	04 April 2022	Initial Release	NA

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1. Purpose

The purpose of this document is to track the changes done in ITR 2 Schema post first release.

2. Release changes

Below section describes the list of JSON schema changes since the first production release of the schema for Assessment year 2022-23.

2.1 Schema changes as on 1st January 2023 to the Original Schema released on 4th April 2022

Table 1: 1st January 2023 Changes

S.N	JSON Root Element	JSON Element Name	Change	Change Description
1.	FilingStatus	ReturnFileSec	Modified	New enum "21" is added for Return filing u/s 139(8A) and maximum value is updated
2.	ITR2	PartA_139_8A	Added	New schedule "PartA_139_8A" is added in definitions and applicable fields are added inside "PartA_139_8A" as per notified form
3.	ITR2	PartB-ATI	Added	New schedule "PartB-ATI" is added in definitions and applicable fields are added inside "PartB-ATI" as per notified form
4.	FilingStatus	SeventhProvisio139	Made non mandatory	"SeventhProvisio139" has been removed from required field. Hence, made non mandatory field.